

**IN THE INCOME TAX APPELLATE TRIBUNAL  
"A" BENCH, MUMBAI**

**SHRI AMARJIT SINGH, ACCOUNTANT MEMBER  
SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER**

**ITA No. 1261/MUM/2024  
(Assessment Year: 2012-13)**

**Abbas Ismail Contractor,**  
B-2, Mamta Apartment,  
Appasaheb Marathe Marg,  
Prabhadevi, Mumbai - 400025  
[PAN: ADJPC0925A]

..... **Appellant**

**Assistant Commissioner of Income  
Tax, Circle 22(1), Mumbai,**  
Piramal Chambers, Lalbaug, Parel,  
Mumbai - 400012

Vs

..... **Respondent**

**Appearance**

For the Appellant/Assessee : Ms. Nisha Dharia  
For the Respondent/Department : Shri Raj Singh Meel

**Date**

Conclusion of hearing : 13.06.2024  
Pronouncement of order : 20.06.2024

---

**ORDER**

**Per Rahul Chaudhary, Judicial Member:**

1. The present appeal was preferred by the Assessee/Appellant against the order, dated 24/01/2024, passed by the Ld. Commissioner of Income Tax (Appeals), National Faceless Appeal Centre, Delhi for the Assessment Year 2012-13.
2. The Assessee/Appellant has now moved an application dated 12/06/2024 seeking withdrawal of the appeal for the reason that the Assessee/Appellant had filed the appeal physically as well as electronically. Two separate appeal numbers, being ITA No. 1102/Mum/2024 and ITA No. 1261/Mum/2024, were inadvertently allotted by the Registry for the same appeal. It

was submitted that ITA No. 1261/Mum/2024 listed before us be treated as a duplicate appeal and be dismissed as withdrawn. The Ld. Departmental Representative did not have any objection to the aforesaid application. Accordingly, the present appeal is dismissed with the liberty to the Assessee/Appellant to pursue grounds raised in appeal in ITA No. 1102/Mum/2024.

3. In result, the present appeal is dismissed.

Order pronounced on 20.06.2024.

**Sd/-**  
**(Amarjit Singh)**  
**Accountant Member**

**Sd/-**  
**(Rahul Chaudhary)**  
**Judicial Member**

मुंबई Mumbai; दिनांक Dated : 20.06.2024  
Alindra, PS

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त/ The CIT
4. प्रधान आयकर आयुक्त / Pr.CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT,  
Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार / (Dy./Asstt. Registrar)  
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai